

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

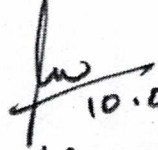
Subject: Declaration of non-sitting day on 29th July, 2023 (Saturday) and in lieu of that 2nd September, 2023 (Saturday) as working day.

NOTIFICATION

No. 1272 of 2023/RG/NG Dated: 10-07-2023

It is hereby notified that 29th July, 2023 (Saturday), which is shown as working day for the Hon'ble High Court in Annual calendar, 2023 is declared as non-sitting day and in lieu of that 2nd September, 2023 (Saturday) is declared as working day for the Hon'ble High Court of Jammu & Kashmir and Ladakh.

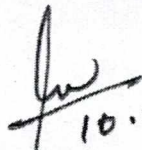
By order;


10.07.23.
(Shahzad Azeem)
Registrar General

No: 32173-90 of 2023/RG/NG Dated: 10-07-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
3. Director, J&K Judicial Academy, Moominabad, Batamalo, Srinagar
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Registrar Administration/Recruitment, High Court Main Wing, Srinagar
9. Director Finance, High Court Main Wing, Srinagar
...for information.
- ✓ 10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
11. Incharge Library, High Court of J&K, Jammu/Srinagar for keeping up of the record of the same.
12. Notice Board for display of the said order.
13. Order Book.


10.07.23.
Registrar General